

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

ITEM No. 117  
**(IB)-771(PB)/2018**

**IN THE MATTER OF:**

Capri Global Capital Ltd.

v.

Value Infratech India Pvt. Ltd.

.... Petitioner/Applicant

.... Respondent

**Order Under Section 7 of Insolvency & Bankruptcy Code (Liq.)**

**Order delivered on 14.04.2021**

**ORDER**

Renotified to 12.05.2021.



**Nirmala Vincent**  
**(Court Officer)**

Ritu Sharma